Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer.

For election to <u>Bihar Legislative Assembly</u> (Name of the House) From <u>177 - Harnaut</u> Constituency (Name of the Constituency)

1 Hari Narayan Singh son of Late Shivdutt Prasad Aged 72 (Seventy Two) years, resident of Vill-Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:(Strike out whichever is not applicable)

 I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

2. Details of PAN and status of filling of Income tax return :-

SI. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	
1.	(a) Self	AMQPS2420J	2016-2017	6,13,568/-
1.	(b) H.U.F.	AACHH5913D	2016-2017	6,83,756/-
2.	Spouse	NIL.	NIL	NIL
3.	Dependent-1	NIL	NIL	NII.
4.	Dependent-2	NIL	NIL	NIL
5.	Dependent-3	NIL	NIL	NIL.

3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NII.
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s):	NIL.

4. Case in which I have been convicted by a court of law (other those referred to in Form 26):-

	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL
(e)	Punishment imposed :	NIL.

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

Note :-

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
- Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the Income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment.

SI. No.	Description	Self	Spouse	Dependent	Dependent	Depende
(i)	Cash in hand	Rs. 1,65,000/-	Rs. 55,000/-	NIL	NIL	NIL
(i) (ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Deposit in Bank S.B. A/c (a) S.B.I. B.V.M. Patna A/c No10839459241 dt. 31/03/2017 Rs. 9,74,455/- (b) P.N.B. Chandi (Nalanda) A/c No1402000100177285 dt. 31/03/2017 Rs. 17,603/- (c) M.B.G.B. Ramghat (Nalanda) A/c No74680100000015 dt. 31/03/2017 Rs. 5,47,211/- (d) S.B.I. R. Block, Patna A/c No51024012158 dt. 31/03/2017 Rs. 4,238/- (e) G.P.O. Patna A/c No1300606442 dt. 31/03/2017 Rs. 36,875/- (f) Post Offic Dhanaut, Patna A/c No7489121897 dt. 31/03/2017 Rs. 100/- 5 Years T.D. With Post office Shaya Nagar, Patna A/c No51005094 dt. 12/12/2015 Rs. 1,50,000/- 5 Years T.D. With Post office Shaya Nagar, Patna A/c No356081540 dt. 10/03/2017 Rs. 1,50,000/- F.D in Bank S.B.I S.K Puri Patna A/c No31530086406 dt. 08/12/2010 Rs. 5,00,000/- P.N.B. Chandi (Nalanda) A/c No1402/00D.G.00000149 dt. 04/02/2011 Rs. 2,25,000/- Loan To Sunil Kumar (Savino Engicon Pvt. Ltd. Patna) dt. 30/03/2017 Rs. 5,00,000/- Total Rs. 5,00,000/- Rs. 5,00,000/- Total Rs. 5,00,000/- Total Rs. 5,00,000/- Rs. 5,125,482/-	Deposit in Bank S.B. A/c A/c No74683100001970 M.B.G.B. Ramghat (Nalanda) Rs. 37,000/- F.D in M.B.G.B. Ramghat (Nalanda) M.F.D. No430878 dt.16/12/2015 Rs.6,00,000/-	NIL	NIL	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.	Tata Mutual Fund Folio No3400650/25 Rs. 4,99,000/- dt. 27/11/2015& 05/10/2016	NIL	NIL	NIL	NII
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Insurance in Post office or Insurance Company and the amount.	S.B.I Life Rs, 5,00,000/-	NIL	NIL	NIL	NII

(v)	Personal loans/advance given to any person or entity including firm, Company,	NIL	NIL	NII.	NIL	NIL
	Trust etc. and other receivables from debtors and the amount.		10000000	100770		(30)
(vi)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(a) Scorpio V.L.X. make 2014 (b) Inova Crista make 2016 Total Rs. 18,45,000/- Rs. 27,54,000/-	NIL	NIL	NIL	NIL
vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Ornaments 55 gms. Value Rs. 1,60,000/-	Gold Ornaments 90 gms. Value Rs. 2,60,000/- Silvar Ornaments 600 gms Value Rs. 25,000/- Total Rs. 2,85,000/-	NIL	NIL	NIL
(viii)	Any other assets such as value of claims/interest.	Indeterminate share in H.U.F. property (a) Gold Ornaments 250 gms. Value Rs. 7,25,000/- 5 Years T.D. With Post office (a) Shaya Nagar, Patna A/c No51005059 dt. 20/03/2015 Rs. 1,00,000/- (b) Shaya Nagar, Patna A/c No51005093				
		dt. 12/12/2015 Rs. 1,50,000/- (b) Shaya Nagar, Patna A/c No3560075679, dt. 10/03/2017 Rs. 1,50,000/- N.S.C With Post office G.P.O Patna (a) Reg. No 85838 dt. 26/07/2013 Rs. 45,000/- (b) Reg. No 141351 dt. 08/03/2013 Rs. 55,000/- M.I.S With Post office (a) K. Secter. Patna A/c No112216	NIL	NIL	NIL	NII
		dt. 30/03/2015 Rs. 4,50,000/- (b) K. Secter, Patna A/c No112215 dt. 30/03/2015 Rs. 4,50,000/- R.D With Post office (a) K. Secter, Patna A/c No628730 Rs. 75,600/- dt. 30/03/2015 to 30/03/2017 (a) K. Secter, Patna				
		A/c No628731 Rs. 75,600/- dt. 30/03/2015 to 30/03/2017 Deposit in Bank S.B. A/c (a) S.B.I. R. Block, Patna A/c No61314319541 dt. 31/03/2017 Rs. 5,38,527/- Cash in Hand Rs. 55,000/-				
		Total Rs. 28,64,727/				

B. Details of Immovable assets:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
 Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse	Dependent-	Dependent -2	Dependent -3
(i)	Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL

-	- Valley Carrier and the contract of the contr		3.00	Aire	A111	3.111
	Area (Total measurement in acres)	9.85 acre	NIL .	NIL	NIL -	NIL
Ī	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	NIL.	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 40,25,000/-	NIL.	NIL	NIL	NIL
i)	Non-Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property (a) Urban land at Mauza Paharipar Patna Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011 Area 4.5 Katha Rs.10,00,000/-	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq.ft.)	4.50 Katha	NIL.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL.
	Date of purchase in case of self acquired property	Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011	NIL.	NIL	NIL	NIL
-1	Cost of Land (in case of Purchase) at	Rs. 10,00,000/-	02007	(5)(1)(5)	000001	000000
	Any Investment on the land by way		NIL.	NIL	NIL	NIL
	of development, Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 48,00,000/-	NIL	NIL	NIL	NIL
ii)	Commercial Buildings (Including apartments) Location(s) Survey Number(s)	Non-Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq.ft.)	Gedown Area 10,000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL.	NIL	NIL	NIL.
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, Construction etc.	development Rs. 10,00,000/- Year-2008	NIL.	NIL.	NIL	NIL
	Approximate Current market value.	Rs. 20,25,000/-	NIL	NIL	NIL	NIL
v)	Residential Buildings (Including apartments) Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Residential Building at Mahamadpur, P.ORamghat, P.S Nagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq.ft.)	9,000 Sq.ft.	NIL	NIL	NIL	NIL.
1	Built up Area (Total measurement in Sq.ft.)	2,000 Sqft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL

	Any Investment on the land by way of development, Construction etc.	development Rs. 28,00,000/- Year-2013	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 40,00,000/-	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	MIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to(v) above	Rs. 1,48,50,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SI. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependen -3
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or Fl Amount outstanding Nature of loan	Car Loan From Bihar Vidhan Mandal, Patna dt July 2016 Rs 10,00,000/-	NIL.	NIL	NIL	NIL
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Car Loan Outstanding dt30/03/2017 Rs 8,50,000/-	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	NIL	NIL.	NIL	NIL	NIL
(ii)	Government Dues : Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL.	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL.	NIL
	Dues to department dealing with supply of Telephones/Mobiles	NIL	NIL.	NIL	NII.	NII.
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL.	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL.	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL.	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. Dues	Rs 8,50,000/-	NIL	NII.	NIL	NIL

7. Details of profession or occupation:

- a. Self M.L.A, Bihar, Patna.
- b. Spouse House wife.

8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.)

SI. No.	Course Completed	Year	School/College	Board/University
1,	Matriculation	1960	Bapu High School, Chandi (Nalanda)	B.S.S.E.B. Patna
2.	Graduation	1965	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodh Gaya

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the Can	didate	Sri. Hari Narayan Singh				
2.	Full postal addres	ss	Vill-Mahmadpur, P.ORa Nagarnaussa, DistNaland	amghat Bodhi Bigha, P.S a, Pin-801305			
3.	Number and Nan	ne of the constituency and state	177, Harnaut, Nalanda (Bihar)				
4.		litical party which set up the vise write 'Independent')	Janta Dal (United)				
5.	(a) Number of cases in which conviction order passed (other than those referred to Form 26)		NIL				
		r of Pending cases where the taken cognizance.	,	NIL			
6.	PAN of		Year for which last Income Tax Return filed	Total Income shown (2016-2017)			
	(a) Candidate	(i) Self	AMQPS2420J	6,13,568/-			
	U-Chick-continues from	(ii) H.U.F.	AACHH5913D	6,83,756/-			
	(b) Spouse		NIL	NIL			
	(c) Dependents		NIL.	NIL			

	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent
A	Moyeable Asset. (Total value)	Rs. 1,00,48,209/-	Rs. 9,77,000/-	NIL	NIL	NIL
В	Asset.					
	(i) Purchase Price and Development cost of Immovable Property (Total Value)	Rs. 48,00,000/-	NIL	NIL	NIL	NIL.
	(ii) Approximate Current Market Price of Asset.(Total Value)	Rs. 1,48,50,000/-	NIL	NIL	NIL	NIL
	Liabilities					
A	(Total)	NIL	NIL	NIL	NIL	NIL
В	. Loans from Bank, Financial Institutions and other (Total)	Rs. 8,50,000/-	NIL	NIL	NIL	NIL

(Give details of School/University education with full form of the certificate/diploma/degree course.)

(Name of the School/College/University and the year in which the course was completed.)

Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodh Gaya, in years 1965.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 27 day of March 2018.

26/3.(2092 (Hari Narayan Singh) DEPONENT